

No.18

(S.R.)

MA-452/2004

OA-632/2003

08.11.2005

Present : Applicant in person.

Sh. B.S. Jain, counsel for respondents.

By an order dated 12.11.2003 OA-632/2003 was disposed of with a direction to the respondents to consider the claim of the applicant for regularization as MLD in CPWD in the light of 1988 instructions appended as Annexure A-3 and Annexure A-4 of the OA. In pursuance thereof w.e.f. 22.9.2005 applicant has been regularized. In so far as regularization from the date when similarly circumstanced had been accorded regularization, being a contentious issue, this MA stands disposed of with liberty to the applicant to assail his grievance in separate proceedings.

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(Shanker Raju)
Member(J)

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